

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 613
34/131/ND/2021**

IN THE MATTER OF:

**M/s. DATA World Information Systems
Pvt. Ltd.**

...APPLICANT

Section

U/s 131(1) of Comp. Act

**Order delivered on 18.11.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant
For the Respondent**

**:Mr. Ramesh Mishra, Adv.
:**

ORDER

Due to paucity of time, matter is adjourned to **15.12.2022**.


(COURT OFFICER)